

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Dated: 10 JAN 1995

APPLICATION NO: 743 of 1994

APPLICANTS:- Sri.V.Pushparaj, Bangalore.

V/S.

RESPONDENTS:- The Chief General Manager, Karnataka Telecom Circle, Bangalore-8, and another.

To

1. Sri.K.Suryanarayanaiah, Advocate,
No.HL-587, Fort, K.R.Puram,
Bangalore-560 036.
2. Sri.G.Shanthappa, Advocate for
Central Govt.High Court Bldg,
Bangalore-1.

Subject:- Forwarding of copies of the Orders passed by the Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above
mentioned application(s) on 02-01-1995.

ISSUED ON

10/01/95



Of for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

gm*

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.743/1994

MONDAY THIS THE SECOND DAY OF JANUARY, 1995

MR. JUSTICE P.K. SHYAMSUNDAR VICE CHAIRMAN

MR. T.V. RAMANAN MEMBER(A)

V. Pushparaj,
aged 52 years
Section Supervisor,
Office of the
Chief General Manager,
Quality Assurance Telecom,
Circle, No.61, Cockburn Road,
Bangalore - 560 051

Applicant

(By Advocate Shri K.V. Suryabarayanaiah)

v.

1. The Chief General Manager,
Telecommunications,
Karnataka Circle,
Bangalore - 560008

2. Shri L. Gopu,
Retd. Section Supervisor(Telecom),
Near Railway Station,
Kengeri,
Bangalore

Respondents

(By learned Standing Counsel)
Shri G. Shanthappa

O R D E R

MR. JUSTICE P.K. SHYAMSUNDAR, VICE CHAIRMAN

After this matter was heard for some time,
counsel for the applicant sought leave to
withdraw this application so as to be free to
pursue this matter on the administrative side.



Accordingly, this application stands dismissed
as withdrawn. No costs.

Sd/-

Mr
MEMBER (A)

Sd/-

VICE CHAIRMAN



TRUE COPY

Aug 10/1995
Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore